

Through FAX

(J.H.C. Sch. 1-7)

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From:

Jitendra Prasad Singh
Registrar (Administration),
High Court of Jharkhand,
Ranchi.

File No. XXII(I)/5/2016-17/Apptt.
Letter No. _____/Apptt.
Dated: _____

To

Ms. Anita Sinha, IRS,
Joint Secretary (P & T), National Human Rights Commission,
Manav Adhikar Bhawan, C-Block,
GPO Complex, INA,
New Delhi – 110023.

Ref: - D.O. Letter bearing No. 23011/7/2019-20/Trg (JH) dated 13.02.2020.

Sub: - Regarding nomination for attending Two Days Training Programme for Judicial Officers scheduled to be held on March 14-15, 2020 in the Indian Law Institute, New Delhi.

Sir,

With reference to the letter on the subject noted above, I am directed to inform that the Court has been pleased to nominate (i) **Sri Sanjeev Bhatia**, District & Addl. Sessions Judge, Deoghar and ii) **Sri Devesh Kumar Tripathi**, District & Addl. Sessions Judge, Jamtara to attend **Two Days Training Programme** scheduled to be held on **March 14-15, 2020** in the **Indian Law Institute, New Delhi**.

The details of nominated Officers are as follows:-

Name/Designation & contact details of Officer/nominee

- 1) **Sri Sanjeev Bhatia**, District & Addl. Sessions Judge, Deoghar
Mobile No.: 9999823343
E-mail ID : sanjeevbhatiaadj@gmail.com
- 2) **Sri Devesh Kumar Tripathi**, District & Addl. Sessions Judge, Jamtara
Mobile No.: 9717196984
E-mail ID : devatri@gmail.com

This is for kind information and needful.

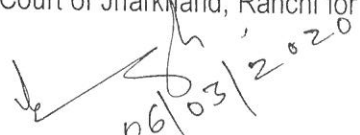
Yours faithfully,

Sd/- **J.P. Singh**
Registrar (Administration)

Memo No. 1116 / Apptt.

Ranchi dated the 06/03/20

Copy forwarded to Sri Shreenibas Chandra Prusty, Registrar & Dr. A.K.Verma, Deputy Registrar, Indian Law Institute, New Delhi / the Principal District & Sessions Judges, Deoghar & Jamtara for information and needful / Sri Sanjeev Bhatia, District & Addl. Sessions Judge, Deoghar and Sri Devesh Kumar Tripathi, District & Addl. Sessions Judge, Jamtara along with copy of the aforesaid letter with necessary permission to leave the headquarters for attending the aforesaid training programme / the Director, Judicial Academy Jharkhand, Ranchi / the Member Secretary, JHALSA, Ranchi / the C.P.C. I/c, e-Courts Project, High Court of Jharkhand, Ranchi for getting uploaded the letter on this Court's website.


Registrar (Administration)